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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.208/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Jagat Singh Chopra & Anr. -Veresus- Freyaship Services Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SANDIP SARKAR }  
2. AKASH SHARMA } @ PETITIONER

*Sandip Sarkar*  
19/7/2017

RATNANKU BANERJI, Sr. Adv.  
SHAUNAK MITRA, Adv.  
NEHA SOMANI, PCS } Respondents

*Somani*  
19/7/17

19-07-2017 – CP No. 208/KB/2017 – Jagat Singh Chopra & Anr Vs. Freyaship Services Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of all the Respondent(s) are present.

Heard the respondents at length.

The order is reserved.

Sd/-

MANORAMA KUMARI  
MEMBER(J)